

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**



**Hearing by Video Conferencing**

Contempt Petition No. 060/00035/2020 in  
**O.A. No.060/00412/2019**

Chandigarh, this the 29<sup>th</sup> of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Dr. Arun K. Jain, aged 61, S/o Sh. K.C. Jain, R/o H. No. 195, Sector 12-A, Panchkula Haryana currently working as Professor in Eye Department and Head of Unit III in Advanced Eye Centre, Post Graduate Institute of Medical Education & Research, Chandigarh.

**....Petitioner**

(BY: Mr. Kshitij Sharma, Advocate)

**Versus**

Dr. Jagat Ram, Director, Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh – 160014.

**... .Respondent**

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. At the outset, learned counsel prays that the petitioner be allowed to withdraw the CP.
2. Prayer allowed.
3. The CP is dismissed as withdrawn. MA No. 060/00467/2020 stands disposed of accordingly.

**(AJANTA DAYALAN)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
Member (J)**

Place: Chandigarh  
Dated: 29.09.2020

'mw'

